

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW- 323 -2020

Adam Khan and ors.

..... Petitioners

V e r s u s

Minaz Khan and ors.

.... Respondents

Adv. Ajit Kantak for the Petitioners.

Mr. S P. Munj, Addl. Government Advocate for Respondent nos.3,4,5,7 & 8.

CORAM: DAMA SESHADRI NAIDU, J.**DATE: 3rd November, 2020.****ORDER:**

Issue notice to the respondent nos1 and 2, returnable during vacation.

2. The learned Government Advocate waives notice for Respondent nos.3, 4, 5, 7 and 8.

3. Post the matter during Diwali vacation.

DAMA SESHADRI NAIDU, J.

AP/-